

Item No.8

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M.A. No. 906/2004 TN
O.A. No. 1036/2003

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20.5.2004

Present : Shri V.P.S. Tyagi, learned counsel of
the applicants.

Shri K.R. Sachdeva, learned counsel of
the respondents.

MA 906/2004

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Learned counsel of the respondents through the
present MA has sought time till 23.7.2004 to comply
with the directions in true letter and spirit.

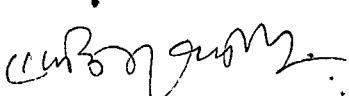
Heard Shri V.P.S. Tyagi, learned counsel of
the applicants.

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For the reasons assigned in the MA and also
the fact that a show-cause notice has already been
issued in response to our directions, time to comply
with the directions passed in OA is extended till
23.7.2004. It is made clear that no further extension
shall be granted.

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Accordingly, MA 906/2004 is disposed of.


(R.K. UPADHYAYA)
ADMINISTRATIVE MEMBER


(SHANKER RAJU)
JUDICIAL MEMBER

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